

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 21
(IB)-37/(ND)/2020**

Under Section: 7 of IBC

In the matter of:

Mr. Srivatsan Rajan & Anr.

....Applicant

Vs.

Ireo Pvt. Ltd.

....Respondent

Order delivered on 03.01.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :

For the Respondent :

ORDER

None for the applicant. In the interest of justice, matter is adjourned to 28.01.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali